



**Central Administrative Tribunal  
 Principal Bench, New Delhi**

**C.P. No. 143 of 2021  
 In  
 O.A. No. 310 of 2021**

**This the 30<sup>th</sup> day of June, 2021**

(Through Video Conferencing)

**Hon'ble Mr. A. K. Bishnoi, Member (A)  
 Hon'ble Mr. R.N. Singh, Member (J)**

Pradeep Kumar  
 Age: 31 Years  
 S/o Late Sri Dilbag Singh  
 R/o Village Pauli, Tehsil Julana,  
 Distt. Jind  
 Working as Apprentice TRD-III Technician,  
 One Bahadurgarh (Haryana)  
 Northern Railway

...Petitioner

(By Advocate: Sh. Parveen Kumar)

Versus

1. Sri Ashutosh Gangal,  
 The General Manager,  
 Northern Railway,  
 Baroda House,  
 New Delhi- 110001
2. Sri Sukhmal Chand Jain  
 The Divisional Railway Manager,  
 Northern Railway,  
 New Delhi- 110001

...Respondents

(By Advocate: Sh. Krishan Kant Sharma)

**ORDER (Oral)****Hon'ble Mr. R.N. Singh, Member (J):**

The present Contempt Petition has been filed by the Petitioner alleging wilful defiance of directions of this Tribunal in order/judgment dated 11.02.2021 in the aforesaid Original Application.

2. Learned counsel for the petitioner submits that subsequent to filing of the present petition the respondents have complied with the directions of this Tribunal in the aforesaid order/judgment.
3. Accordingly, he does not press the present Contempt Petition. The same is dismissed as not pressed.
4. The pending MA also stands disposed of accordingly.

**(R.N. Singh)**  
**Member (J)**

Jugal/shilpi/pinky

**(A.K. Bishnoi)**  
**Member (A)**